

30  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New)  
CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

**Name of the Company:** Montecarlo Ltd. & Ors.  
V/s.  
Bijapur Hungund Tollway Pvt. Ltd. & Ors.

**Section of the Companies Act:** Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pranjal Buch for Singhi & Co.	Advocate	Applicant	
2.				

**ORDER**

Learned Advocate Mr. Pranjal Buch i/b Learned Advocate Mr. Sandeep Singhi present for Petitioners. None present for Respondent.

Learned Counsel for Petitioner represented that LPA 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 19.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.